

**CITY CIVIL AND SESSIONS COURT, GREATER MUMBAI  
IN THE COURT OF H.H.J. PRITI KUMAR(GHULE)  
ADDL. SESSIONS JUDGE, COURT ROOM NO. 38.  
DAILY BOARD DATED 23.11.2020.**

SR. NO.	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	POCSO SPL CASE	461/2020	Santacruz police station V/S William Bosco Jekinson	
2	SPL CASE	371/20	L.T. Marg Police station V/s. Arvind Indrajeet singh	
3	ABA	1248/20	V.P. Rd. Police station V/s Kayamali Alibhai suleman	V.J. Raju

**CITY CIVIL AND SESSIONS COURT, GREATER MUMBAI  
IN THE COURT OF H.H.J. PRITI KUMAR(GHULE)  
ADDL. SESSIONS JUDGE, COURT ROOM NO. 38.  
DAILY BOARD DATED 24.11.2020.**

SR. NO.	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	POCSO SPL CASE	425/2015	MIDC police station V/S smt. Sampa Vishwas Roy and Another	
2	POCSO SPL CASE	396/16	Wadala T.T. Police station V/s. Chand Moiddin shaikh	
3	BA POCSO	1102/20	R.C.F. Police station V/s Rajeshkumar Zuliya Raut	Sujit M. satam



**CITY CIVIL AND SESSIONS COURT, GREATER MUMBAI  
IN THE COURT OF H.H.J. PRITI KUMAR(GHULE)  
ADDL. SESSIONS JUDGE, COURT ROOM NO. 38.  
DAILY BOARD DATED 25.11.2020.**

SR. NO.	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	POCSO SPL CASE	033/2014	Jogeshwari police station V/S Talaxi Waghji Nisar	
2	ABA	1003/20	Agripada Police station V/s. Sagar Devidayal sankat and Anr.	Ganesh R. Waghmare
3	ABA	1035/20	Pydhoni Police station V/s shenaz Ebrahim Lakdawala	Nazneen Khatri

**CITY CIVIL AND SESSIONS COURT, GREATER MUMBAI  
IN THE COURT OF H.H.J. PRITI KUMAR(GHULE)  
ADDL. SESSIONS JUDGE, COURT ROOM NO. 38.  
DAILY BOARD DATED 26.11.2020.**

SR. NO.	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	POCSO SPL CASE	221/2016	Ghatkoper police station V/S shubham Ashok Gopale	
2	POCSO SPL CASE	230/16	RCF Police station V/s. Hariom Bhimsen Agrawal	
3	ABA	1332/20	Wadala T.T. Police station V/s Ajay Ravi Devendra	
4.	POCSO SPL CASE	150/17	J.J. Marg police station V/s Azam Anis Khan and Ors	

**CITY CIVIL AND SESSIONS COURT, GREATER MUMBAI  
IN THE COURT OF H.H.J. PRITI KUMAR(GHULE)  
ADDL. SESSIONS JUDGE, COURT ROOM NO. 38.  
DAILY BOARD DATED 27.11.2020.**

SR. NO.	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	POCSO SPL CASE	192/2016	Wadala T.T. police station V/S Ajay Kumar Chedilal sahu	
2	POCSO SPL CASE	495/2016	Trombay Police station V/s. Sahabaj Emran Khan	

